

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/21/215/2017

Dated: 09/09/2019

Between

A.V. Krishna Rao, S/o. late A. Rama Rao,
Aged 63 years, Retd. Head Constable (730350238),
O/o the Deputy Inspector General of Police,
3rd floor, Kendriya Sadan, Sultan Bazar,
Hyderabad - 500 095,
R/o. H.No.27-64/7/39, Sri Krishna Nagar,
Old Neredment, Ramakrishnapuram Post,
Secunderabad - 500 056.

... Applicant

AND

1. Union of India rep. by
The Director,
Central Bureau of Investigation (CBI),
CGO Complex, Lodhi Road,
New Delhi.
2. The Director General of Police,
Central Reserve Police Force,
CGO Complex, Lodhi Road,
New Delhi.
3. The Deputy Inspector General of Police,
Central Bureau of Investigation,
Kendriya Sadan, 3rd floor, Koti,
Hyderabad.
4. The Deputy Inspector General of Police,
Group Centre, Central Reserve Police Force,
Kesavagiri Post,
Hyderabad - 500 005.

... Respondents

Counsel for the Applicant : Mr. KRKV Prasad
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC.

CORAM :

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mrs. Naini Jayaseelan, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. Justice L. Narasimha Reddy, Chairman)

Learned counsel for the applicant and the learned counsel for the respondents submit that the O.A. has become infructuous on account of the developments that have taken place during the pendency of the O.A. Hence, the O.A. is dismissed as infructuous. There shall be no order as to costs.

(NAINI JAYASEELAN)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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